

फाइनेंस कम्पनी, सुदश सुदशन फाइनेंस कम्पनी; इम्पीरियल फाइनेंस कम्पनी, किनारा जनरल फाइनेंस एण्ड इन्वेस्टमेंट कम्पनी तथा अन्य चिट फंड कम्पनियों के विरुद्ध कोई उच्च स्तरीय जांच कराई है और यदि हाँ, तो उसका ब्यौरा क्या है; और

(ग) उन व्यक्तियों की संख्या क्या है जिनके विरुद्ध कार्यवाही की गई है और जिनको गिरफ्तार किया गया है और उन व्यक्तियों की भी संख्या क्या है जिनके विरुद्ध अभियोग चल रहे हैं और इस सम्बन्ध में ब्यौरा क्या है ?

वित्त मंत्रालय के उप-मंत्री (श्री जनाबान पुजारी) : (क) जी, हाँ ।

(ख) और (ग) सूचना एकत्र की जा रही है और यथाउपलब्ध सूचना सभा पटल पर रख दी-जाएगी ।

Smuggling of Zip Fasteners

9147. SHRI G.S. NIHALSINGHWALA : Will the Minister of FINANCE be pleased to state :

(a) whether representations have been received from indigenous manufacturers of zip fasteners drawing Government's attention to the massive smuggling taking place of a zip fasteners into India and the adverse effects such illicit imports have on the health of the indigenous industry in the small scale sector ;

(b) whether Government are aware that in the past smuggled zips were coming

through Nepal, but since the Government of Nepal banned imports zips altogether, smugglers have shifted their area of operation to the South ; and

(c) if so, whether the bulk of smuggling now takes place from Sri Lanka gaining entry into India, through our South-eastern coast ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.M. KRISHNA) : (a) Yes, Sir.

(b) and (c) Reports received by the Government indicate that zip fasteners is one of the commodities sensitive to smuggling into India. The smuggling of zip fasteners through the Indo-Nepal borders is not on any significant scale. The bulk of the smuggling of zip fasteners has been taking place from Sri Lanka through the South-Eastern coast of India.

Post Sanctioned for Customs, Excise and Gold (Control) Appellate Tribunal

9148. SHRI RAJESH KUMAR SINGH : Will the Minister of FINANCE be pleased to state :

(a) the number of posts of Registrar, Deputy Registrar, Technical and Court Master sanctioned for the Customs, Excise and Gold (Control) Appellate Tribunal and which of these posts are gazetted/non-gazetted ; and

(b) the essential educational and other qualifications laid down for appointment against these posts and the mode of selections/appointment ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.M. KRISHNA) : (a) The requisite information is given in the Table below :—

Designation	No. of posts	Gazetted/ Non-gazetted
(1) Registrar	One	Gazetted
(2) Deputy Registrar	Two	Gazetted
(3) Technical Officers	Five	Gazetted
	(includes one post	upto 31.10.84 only)
(4) Court Masters	Five	Non-Gazetted
	(includes one post to operate w.e.f. 1.11. 84)	